


OFFICE OF DISTRICT JUDGE & ASJ I/C, NORTH-EAST DISTRICT,
KARKARDOOMA COURTS, DELHI

ORDER

In partial modification of earlier order NO. 7479-85/Admn. (NE)/09 dated 28.07.2009 of this office and by virtue of exercise of the powers conferred upon me under rule XIV of Delegation of Financial Powers Rules 1978 and under rule 2 (XII) of General Financial Rules, 1958, I, the undersigned, being the Head of Department of North-East District, Karkardooma Courts, Delhi do hereby appoint Sh. Rakesh Kumar, Additional Sessions Judge – 02, North-East District, Karkardooma Courts, Delhi as **Head of Office and Drawing & Disbursing Officer** of this office with immediate effect.

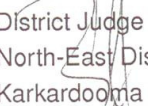

(J. R. ARYAN)
District Judge & ASJ I/C,
North-East District,
Karkardooma Courts, Delhi.

No. 270-280 /Admn./NE/KKD/Delhi/2012

Dated 9/1/2012

Copy forwarded for information & necessary action to:-

1. The District & Sessions Judge, Tis Hazari Courts, Delhi.
2. The Judicial Officer concerned.
3. Administrative Civil Judge, North-East District, Karkardooma Courts, Delhi.
4. All Judicial Officers posted at North-East District, Karkardooma Courts, Delhi.
5. The DDO, Tis Hazari Courts, Delhi.
6. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
7. PRO/APRO, THC/KKD Courts, Delhi.
- ✓ 8. The Website Committee, Tis Hazari Courts, Delhi.
9. Superintendent all the Branches of North-East District, Karkardooma Courts, Delhi.
10. Reader to the District Judge & ASJ I/C, North-East District, Karkardooma Courts, Delhi.


District Judge & ASJ I/C,
North-East District,
Karkardooma Courts, Delhi.